

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.2032/90

New Delhi, This the 10th Day of October 1994

Hon'ble Shri Justice S.C.Mathur, Chairman

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri Munni Lal s/o Shri Deep Chand  
working as Hot Weather Waterman  
Loco Shed, Northern Railway Hissar.

By Shri U Srivastava, proxy counsel ....Applicant  
to Shri V P Sharma, Advocate

Versus

1. Union of India Through the General Manager  
Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Bikaner
3. The Loco Foreman  
Loco Shed, Northern Railway, Hissar (Haryana).

...Respondents

By None

O R D E R (Oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

1. Shri U Srivastava, the proxy counsel states  
that the applicant has already received the reliefs  
claimed in the application from the department and  
therefore the application is not pressed. In view  
of the above statement the application is dismissed  
as not pressed. Interim order if any operating  
shall stand discharged. There is no order as to  
costs.

f. J. 26

*Signature*

(P.T.THIRUVENGADAM)  
Member (A)  
10-10-94

(S.C.MATHUR)  
Chairman  
10-10-94

LCP